

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2014

Dated : 7th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

ORDER

The learned counsel for the Appellant seeks for adjournment of the matter.

Post the matter on **21.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js